

12-30 hrs.

PAPERS LAID ON THE TABLE

REPORTS OF WORKING GROUPS
ON "FISCAL AND FINANCIAL
INCENTIVES FOR STARTING
INDUSTRIES IN BACKWARD
AREAS" AND "IDENTIFICA-
TION OF BACKWARD
AREAS"

THE DEPUTY MINISTER (SHRI-
MATI NANDINI SATPATHY): On
behalf of Shrimati Indira Gandhi, I beg to
lay on the Table a copy each of the
following reports :—

- (1) Report of the Working Group
on "Fiscals and Financial Incen-
tives for Starting Industries in
Backward Areas."
- (2) Report of the Working Group
on "Identification of Backward
Areas."

[Placed in Library See No. LT—
1138/69.]

CINEMATOGRAPH (CENSORSHIP)
SECOND AMENDMENT RULES

THE MINISTER OF STATE IN
THE MINISTRY OF INFORMATION
AND BROADCASTING AND IN THE
DEPARTMENT OF COMMUNICA-
TIONS (SHRI I. K. GUJRAL): On
behalf of Shri Satya Narain Sinha.)
I beg to lay on the Table a copy of
the Cinematograph (Censorship) Second
Amendment Rules, 1969. published in
Notification No. G. S. R. 1011 (English
version) and G. S. R. 1012 (Hindi version)
in Gazette of India dated the 26th April,
1969, under sub-section (3) of Section 8
of the Cinematograph Act, 1958. [Placed in
Library. See No. LT—1139/69.]

REPORT OF COMMITTEE OF MEMBERS
OF PARLIAMENT RE : PARLIAMENT
SESSION IN THE SOUTH

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, AND SHIPPING

AND TRANSPORT (SHRI RAGHURA-
MAIAH): I beg to lay on the Table a
copy of the Report of the Committee of
Members of Parliament regarding Parliam-
ent Session in the South. [Placed in
Library. See No. LT—1140/69]

CERTIFIED ACCOUNTS OF COFFEE
BOARD AND AUDIT REPORT THEREON
NOTIFICATION UNDER ESSENTIAL
COMMODITIES ACT

बैदेशिक व्यापार तथा पूर्ति मंत्रालय में उप-
मंत्री (श्री चौधरी राम सेवक) : अध्यक्ष महो-
दय, मैं निम्नलिखित पत्र सभा-पटल पर रखता
हूँ :—

(1) काफ़ी बोर्ड के वर्ष 1967-68 के प्रमा-
णित लेखे की एक प्रति, तथा उन पर लेखा
परीक्षा प्रतिवेदन। [पुस्तकालय में रख दिया
गया। देखिए संख्या LT—1141/69]

(2) (एक) आवश्यक वस्तु अधिनियम,
1955 की धारा 3 की उपधारा (6) के अधीन
सूती कपड़ा (नियन्त्रण) तीसरा संशोधन आदेश,
1968 की एक प्रति (हिन्दी तथा अंग्रेजी संस्के-
रण) जो दिनांक 24 जुलाई, 1968 के भारत के
राजपत्र में अधिसूचना संख्या एस० ओ० 2694
में प्रकाशित हुआ था।

(दो) उपर्युक्त अधि- सूचना को सभा-पटल
पर रखने में हुए विलम्ब के कारण दर्शाने वाला
एक विवरण।

[पुस्तकालय में रख दिया गया। देखिए
ख्या LT—1142/69]

12-31 hrs

COMMITTEE ON ABSENCE OF
MEMBERS FROM SITTINGS
OF THE HOUSE MINUTES

SHRIMATI SHARDA MUKERJEE (Ratn-
agiri): I beg to lay on the Table Minutes of